



2026:AHC:12111

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 18796 of 2025

Rupendra Singh And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Atul Khaneja, Purushottam Mani Tripathi
Counsel for Respondent(s)	:	C.S.C., Pranjal Mehrotra

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Atul Khaneja, learned counsel for the petitioner seeks to withdraw the writ petition, since the order impugned has been withdrawn on 11.12.2025.
2. Learned counsel for the respondents have no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn**.

January 19, 2026

N.S.Rathour

(Vikas Budhwar,J.)